

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

STARRED QUESTION NO:304
ANSWERED ON:14.12.2005
NEW STRATEGY OF CVC FOR INVESTIGATION
Pathak Shri Brajesh

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Central Vigilance Commission (CVC) proposes to prepare any new strategy to make the inquiry of the cases of corruption in Government Departments rapid, effective and transparent;
- (b) if so, the details thereof;
- (c) the time by which the said strategy is likely to be finalized; and
- (d) the names of the Ministries/Departments proposed to be brought under its jurisdiction on priority basis?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS. (SHRI SURESH PACHOURI)

- (a): CVC has already been taking effective steps for expeditious disposal of cases of corruption by closely monitoring them. However, as per information provided by the Central Vigilance Commission, no new strategy is, at present, under its consideration.
- (b) to (d): Do not arise.